

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS  
LOK SABHA  
UNSTARRED QUESTION NO. 5322  
TO BE ANSWERED ON 25.03.2026**

**RAIL LAND DEVELOPMENT AUTHORITY PROJECTS**

**5322. SHRI KUNDURU RAGHUVeer:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) the total number of projects undertaken by the Rail Land Development Authority (RLDA) since its inception for commercial development and monetisation of railway land across the country along with their locations;**
- (b) the number of such projects completed/made operational till date including currently under execution or yet to be taken up;**
- (c) whether the Government has assessed delays in implementation of RLDA projects and the extent of railway land that remains unused or underutilised due to such delays and if so, the details thereof; and**
- (d) the details of the total revenue generated from RLDA projects during the last five years and the estimated revenue potential that could be realised through timely development of railway land assets?**

**ANSWER**

**MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND  
ELECTRONICS & INFORMATION TECHNOLOGY**

**(SHRI ASHWINI VAISHNAW)**

**(a) to (d): The vacant railway land, which is not required by Railways for its immediate operational needs, is entrusted to RLDA by Ministry of Railways. This land is utilized for commercial development, wherever feasible, to mobilize additional financial resources for the purpose of non-fare revenues.**

**So far about 1,308 hectares of Railway Land has been entrusted to Rail Land Development Authority (RLDA) for commercial development and colony redevelopment etc. Out of 1,308 Ha land, about 220 Ha has been leased for**

**commercial development at the total amount of ₹ 20,655 crores. So far (till Feb 2026) RLDA has earned revenue of approx. ₹ 7,053 crores.**

**Further, successful & timely leasing of railway land depend on many factors such as availability of land documents, clearances from other department etc.**

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